

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI COURT (COURT NO.IV)**

**Appeal No. 133/252/ND/2018**

Soma Green Energy Pvt. Ltd.

...Appellant

**Under Section:** Section 252.

**Order delivered on 29.05.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant  
For ROC  
Stng. Counsel for ITD

Mr. M.K. Mandal.  
Mr. Shobhit Srivastava, Deputy ROC  
Ms. Lakshmi Gurung with Mr. Rajat  
Nagar, Advs.

**ORDER**

The Ld. CS undertakes to file further documents in support of appeal within two weeks. Income tax and ROC have filed their reply. For further consideration on 16<sup>th</sup> July, 2018.

Ritu Sharma

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**(DR. DEEPTI MUKESH)  
MEMBER(JUDICIAL)**